ing capacity for West Bengal set in the Sixth Five Year plan is not ade\* quate" to cope with the growing demand;

- (b) whether the West Bengal Government has urged upon the Central Government to make upward revision of the target for that State; and
- (c) if so, what are the details in this regard and what action has been taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c) The State Government had stated that there would be a gap between the peak demand and availability of power in the Seventh Plan, even if all the sanctioned units in the State are commissioned. They had, therefore, requested for the early clearance of two units of 110 MW (7th & 8th Units) of the 2nd phase extension of their Durgapur Projects Ltd. Power Station.

The State Govt, was informed that the proposal was not feasible in the time frame envisaged by the Durgapur Projects Limited (DPL) as coal from the Raniganj Coalfields which were expected to feed the project was not found adequate. The unit size proposed for the project was also considered uneconomical keeping in view the requirements of the Eastern region.

The State Government was also informed that taking into account the addition<sub>a</sub> to capacity from the ongoing projects, the share of power that is likely to accrue from the different central sector power projects proposed in the Eastern region and also keeping in view the availability of power from the Chukha Project in Bhutan, the proposed second phase extension at the Durgapur Power Station of DPL may not he required during the timeframe up to 1989-90.

## Restrictions on use of power

880. SHRI ARABINDA GHOSH: Will the Minister of ENERGY be pleased to state;

- (a) what is the nature of restrictions on power use currently in force in each State and Union Territory; and
- (b) what steps, if any, have been or are being taken to meet the situation arising out of severe power crisis throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) A statement showing power cuts enforced in various States and Union Territories during June, 1982 is attached (An-nexure-I).

(b) The power shortage in the country during June, 1982 was 4.5 per cent as against 13.3 per cent during the corresponding period last year. There has, therefore, been no severe power crisis in the country. On the contrary the power situation has considerably improved. However, certain pockets like Rajasthan, Bihar and West Bengal are having a high percentage of energy shortage on account of unsatisfactory performance of RAPS units in Rajasthan and thermal power units in Bihar and West Bengal. In order to meet the power shortage in the deficit States, assistance is being arranged from the surplus States and also measures being taken to improve the performance of thermal power stations and to increase thermal generation. As a. long term measure to improve the power availability in the country, it is programmed to instal an additional generating capacity about 20000 MW" during 6th Plan period.

## ANNEXURE-I

Power cuts conforced in various States and Union Territories during the month of June, 1982.

•					June, 1982		
	Name of the St	ate/S	yst <del>e</del> m.		Demand	Energy	
ı.	NORTHERN F	REGI	ON:				
ı.	Delhi				Peak period restrictions.	10%	
2.	Haryana				Peak period restrictions on industries.		
3.	J & Kasumir				Peak period restrictions.		
4.	H.P.				••		
.5-	U.P.		•	•	50 MW (1.2 Gwd/day) cut on M/s Hinda! Co. 3.5 MW (0.08 Gwh/day cut on M/s Kanoria Chemicals.	••	
·6.	Punjat				Peak period restrictions on industries.	• •	
7.	Rajasthan	•	•	•	20—100% cut on industries and 16—20 20 hrs/day cut on agricultural consumers.	100%	
IE.	WESTERN REC	GION	Į				
·I.	Gujarat	•		,	15-66% cut and peak period restrictions on industries.	••	
.:2,	M.P.				10-50% cut and peak period restrictions.	15-25%	
.2.	Maharashtra				15-30% cut and also peak period restrictions.		
4.	Goa		•		••	••	
TII	SOUTHERN RI	EGIC	on:				
ı.	Karnataka		•	•	10—45% (upto 23-6-82)	10-45%	
2.	Tamil Nadu		•		25~40%	••	
3.	Andhra Pradesh		•		••	••	
4.	Kerala		٠.			1.6-	
5.	Pondicherry		•	٠	Peak period restrictions.	••	
IV.	EASTERN RE	GIO	N;				
4.	Bihar		•	•		••	
-2.	D.V.G.		•	•	e en	<u> </u>	
3.	Orissa	•	•	•	Power cut to the extent of 230 MW/4 8 Gwh/day	••	
4.	West Bengal		•	•	15% cut on H.T. industries and also peak period restrictions.		

				June, 1982	
	Name of the State/ System			Demand	Energy
v.	NORTH-EAS	TERN REC	HO:	٧:	. <del></del>
ı.	Assam			Peak period restrictions	••
2.	Manipur	•		••	
3.	Tripura			Peak period restrictions	••
4.	Nagaland	•		Peak period restrictions.	••
5.	Mizoram	•			••
6.	Meghalaya			**************************************	••
7.	Arunachal Prad	esh		•••	••

## **Estimated power requirement**

881. SHRIMATI SAROJ KHAPAR-DE: Will the Minister of ENERGY be pleased to state.

- (a) what is the revised estimated need for power in the country by the end of current financial year;
- (b) what is the estimated output and whether it will be adequate for the total power needs of the country;
- (c) whether it is a fact that the problem of power shortage may not b<sub>e</sub> solved till the end of 1985; and
- (d) if so, what is Government's reaction in the matter?

THE MINISTER OP STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) It is estimated that the energy availability in the country during the current financial year will be 132 billion units against the anticipated requirement of 145 billion units.

(c) and (d) Effort's are being made  $t_0$  balance Demand and Supply by the end of 6th Plan. Further, the State Electricity Boards have been advised to take concrete action to

arrest slippages, if any, in the commissioning of projects and to improve the performance of the thermal power plants. A number of shortterm and long-term measures have been taken and are being taken to maximise power generation by improving the utilisation of existing installed capacity. These include reactivisation of a Task Force for 210 Mff units, setting up of a similar Task Force for 100/ 110/120 MW units, visits of (roving teams of operation specialists from SEA to various power stations to monitor and advise on operation practices/procedures etc. drawing up of renovation and betterment programmes and their implementation etc. Further, Regional Load Despatch Centres are being set up to enable integrated operation of all the power systems in a Region, transfer of power from surplus areas to deficit areas and exchange of power in emergency outage conditions.

## Appointments of non-technical staff in National Hydro Electric Power Corporation

- 882. SHRIMATI USHA MALHO-TRA; Will the Minister of ENERGY be pleased to state.-
- (a) whether it is a fact that National Hydroelectric Power Corporation is making appointments of non-